

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.633 of 2020

IN THE MATTER OF:

State Bank of India

...Appellant

Versus

Athena Energy Ventures Pvt. Ltd.

...Respondent

**For Appellant: Shri V.M. Kannan and Shri Sanjay Kumar,
Advocates**

For Respondent: Shri Ramesh Babu Paluta, Advocate

O R D E R

(Virtual Mode)

29.09.2020 Counsel for Respondent states that he will file Reply today. Counsel for Appellant does not want to file Rejoinder.

Parties may file brief written submissions not more than three pages before next date.

Separately, parties may file copies of Judgements they would want to rely and refer at the time of oral submissions.

List the Appeal 'for admission (After Notice)' on 11th November, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/md